

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:
CENTRAL DISTRICT :DELHI**

**LINK ROSTER OF LD. METROPOITAN MAGISTRATES,
(VIRTUAL TRAFFIC COURT)**


In supersession of the Link Roster No. 6016-6046/CMM/Central/LR/2023 dated 03-06-2023, the following changes in the Link Roster of Ld. Metropolitan Magistrates (Virtual Traffic Court) are hereby made with immediate effect.

Central District		
Sl. No.	Name of the MMs	Room No.
01	Ms. Tapasya Agarwal, MM (Virtual Traffic Court)-01	201-B, CBA-II
02	Sh. Sunil Khatri, MM (Virtual Traffic Court)-02	201-B, CBA-II
03	Ms. Anuradha Sonkar, MM (Virtual Traffic Court)-03	203-B, CBA-II
04	Ms. Richika Tyagi, MM (Virtual Traffic Court)-04	201-B, CBA-II
05	Ms. Sakshi Jaiswal, MM (Virtual Traffic Court)-05	201-B, CBA-II
06	Ms. Charan Salwan, MM (Virtual Traffic Court)-06	203-B, CBA-II
07	Ms. Tista Shah, MM (Virtual Traffic Court)-07	203-B, CBA-II
08	Ms. Priya Janghu, MM (Virtual Traffic Court)-08	203-B, CBA-II

Notes:

01. The Ld. MM, Virtual Traffic Court mentioned above at Sl. No. 02 shall work as Link MM of the Officer mentioned at Sl. No. 01, similarly Ld. MM, Virtual Traffic Court mentioned at Sl. No. 03 shall work as Link MM of the Officer mentioned at Sl. No. 02 and Ld. MM, Virtual Traffic Court mentioned at Sl. No. 04 shall work as Link MM of the Officer mentioned at Sl. No. 03 and Ld. MM, Virtual Traffic Court mentioned at Sl. No. 05 shall work as Link MM of the Officer mentioned at Sl. No. 04 and Ld. MM, Virtual Traffic Court mentioned at Sl. No. 06 shall work as Link MM of the Officer mentioned at Sl. No. 05 and Ld. MM, Virtual Traffic Court mentioned at Sl. No. 07 shall work as Link MM of the Officer mentioned at Sl. No. 06 and Ld. MM, Virtual Traffic Court mentioned at Sl. No. 08 shall work as Link MM of the Officer mentioned at Sl. No. 07 and Ld. MM, Virtual Traffic Court mentioned at Sl. No. 01 shall work as Link MM of the Officer mentioned at Sl. No. 08. In the absence of 1st Link MM, the MM mentioned after him/her shall perform the duty in his/her place.

02. In order to avoid delay in regulation of court work, Ld. MMs shall issue instructions making it the responsibility of their respective Readers/Ahlmads/Stenos (in that order) to intimate directly to concerned Ld. Link MM by 10:15 AM positively on the date when the presiding officer happens to be on leave or is not available due to any reason.


(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District, Tis/Hazari Courts, Delhi

Copy forwarded for information and necessary action to:

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. Principal District & Sessions Judge (HQ), Delhi)
02. The Ld. Principal District & Sessions Judge (HQ), Delhi.
03. The Ld. Principal District & Sessions Judges, all District, Delhi/New Delhi.
04. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
05. The Ld. CMMs, All Districts, Delhi/New Delhi.
06. The Ld. ACMMs/Metropolitan Magistrates, Central District, & Railway Court, Delhi.
07. The Secretary, Legal Service Authority, Central District, Delhi.
08. The Principal Magistrates, Juvenile Justice Boards-I, II & III, Delhi.
09. The Ld. Administrative Civil Judges, All Districts, Tis Hazari Courts, Delhi.
10. The Director of Prosecution, Delhi..
11. The Commissioner of Police, Delhi & DCPS of North and Central District, Delhi.
12. The Secretary Bar Association, THC/PHC/KKD/Rohini, Dwarka, Saket & Rouse Avenue Courts, Delhi/ New Delhi.
13. The I G Prisons, Tihar Jail, Delhi/ New Delhi.
14. The Superintendent Jail, New Delhi/Lock Up Incharge, Tis Hazari Courts, Delhi.
15. The Chief Law Officer, Tihar Jail, Delhi.
16. The Admn. Officer (J), Nazarat Branch/Filing O/o Ld. District & Sessions Judge, (HQ), Delhi.
17. For uploading on centralized web-site committee through LAYERS.
18. The Video conferencing R.No. 16, Tis Hazari Courts, Delhi
19. Cash Branch, Central District, Tis Hazari Courts, Delhi.
20. The Care Taking Branch, Central District, Tis Hazari Courts, Delhi.
21. Reader to Ld. CMM, Central District, Delhi.
22. Office file.

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